367 Conviction of Member APRIL 18, 1978 Improper Functioning of

[की मार्गदव प्रवर]

होगा बैल नहीं होंगे तो है खेती नहीं कर पायेंगे उन के पास ट्रैक्टर या माधुनिक मौजार नहीं है, वे लोग तो सिर्फ दो बैलों से खेती करते है, लेकिन जब बैलों को सभाव होगा तो किसान हाय पर हाथ धरे बैठा रहेगा । इस लिये षास के लिये बास व्यवस्था करनी चाहिये।

हम लोग हमेशा सिंचाई की बात करते हैं, इस लिये कृषि मंत्रालय के साथ इसका सीधा सम्बन्ध माता है । हम चाहते हैं कि सिंबाई विभाग कृषि मलालय से सम्बद्ध होना चाहिये तांकि जो समन्वय की बातें होती हैं, समन्वय न होने के कारण कोई काम ठीक से नहीं हो पाता है, इस लिये समन्वय की दृष्टि से यह विभाग कृषि मंत्रालय के हाथ सम्बद होना चहिये।

एक बात भौर कहना चाहता हू-देश का जंगल बरबाद हो रहा है--तमाम पहाडियां साफ हो चकी है, उन में खेती भी नहीं हो सकती है। इस लिये मैं चाहता हूं कि तमाम पहाड़ियों पर जंगल लगाये जावें । कागजी तौर पर वन-महोत्सव मनाये जाते हैं. करोंडों रपया खर्च होता है, लेकिन उस के बाद एक भी बुक्त देखने जांवें तो नहीं मिलेगा । यह आगजी बाना-पूरी नहीं होनी चाहिये । जमीन के कटाब को रोकने के लिये भी यह जरूरी है तथा सायल-कन्जवेंशन के लिये भी जरूरी है । वन-सम्पदा की आवश्यकता को देखते हए नये बन लगाये जांवें, वास्तविक रूप से पैसा बर्च हो भीर उन की देखरेख हो।

18.18 hrs.

CONVICTION OF MEMBER-contd.

MR. CHAIRMAN: I have to inform the House that the Speaker has received the following telegram, dated Calcutta Telephones (H.A.H.)

the 7th April, 1973, from the Jail Superintendent, Ujjain .----

"Shri Phool Chand Verms, Mem-ber, Lok Sabha, was sentenced to undergo simple imprisonment for five days by the Magistrate, First Class, Ujjain, on the 17th April, 1973, for violating section 3/7 of the Essential Commodities Act."

18.19 hrs.

HALF-AN-HOUR DISCUSSION IMPROPER FUNCTIONING OF CALCUTTA TELEPHONES

SHRI SAMAR GUHA (Contai): Sir, Calcutta telephone has received not only unjust and unfair but even step-motherly treatment at the hands of the Government. My short comment will be jusified by he statistics given by the Government themselves. Let me give comparative figures only for Calcutta, Bombay and Delhi. In 1961 Calcutta had 73,600 telephone lines while Bombay had 47,795 lines and Delhi 32,400 lines. During the Third Plan, Bombay had the privilege of getting an allotment of 58,100 lines plus 30,000 imported, making a Delhi-28,700 and total of 88.100. 13,000 imported, totalling 41,000. Calcutta-only 20,300.

In the Fourth Plan Bombay had an allotment of 92,000; Delhi 62,000 and Calcutta-68,000. In the proposed Fifth Plan, Bombay will have an allotment of 1.84,000; Delhi-1,08,000 and unfortunate Calcutta only 69,000.

If you see the comparative figures in terms of 1961 figure as the base, the allotment increase for Bombay in the First Plan was 187 per cent; Delhi-128 per cent and Calcutta-no increase in percentage. In the Fourth Plan, Bombay had 197 per cent increase: Delhi-212 per cent increase. In the proposed Fifth Plan, Bombay-391 per cent; Delhi-338 per cent. About unfortunate Calcutta, nothing should be mentioned.

At present, Bombay has 1,68.000; Calcutta-1,32,000 and Delhi 99,135. By